

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.18607 of 2021

Sanjiv Joshi

....

Petitioner
None

-versus-

State of Odisha and others

....

Opp. Parties
Mr. B.P. Tripathy, AGA

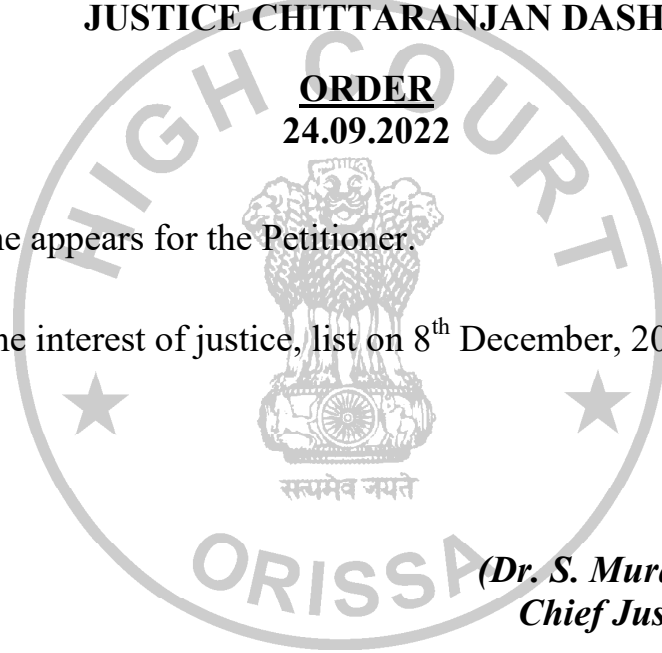
**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

Order No.

ORDER
24.09.2022

19.

1. None appears for the Petitioner.
2. In the interest of justice, list on 8th December, 2022



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge